

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item No. 36
IA No.1589/22
In
CP (IB) No. 124/Chd/Pb/2018
(Admitted Matter)
Under Sections 10, 60(5) of the IBC, 2016**

In the matter of:-

Satnam Agri Products Ltd.

...Corporate Debtor

As Hon'ble Members of NCLT, Chandigarh Bench are holding Benches of Ahmedabad and Allahabad after lunch, the matter could not be taken up, hence adjourned to 11.01.2023.

SD/-
Court Officer

November 22, 2022
DS